

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6387/2001

(From the judgement and order dated 03/05/2001 in CRLR. 1023/93  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S.K. AGARWAL

Petitioner (s)

VERSUS

MANOJ DALMIA & ANR.

Respondent (s)

( With Appln(s). for exemption from filing O.T. )  
With

SLP(Crl.)No.6388/2001,SLP(Crl.)No.6389/2001

Date : 21/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s) Mrs. Shiraz Contractor Patodia,Adv.  
Mr. Amaresh Kumar Singh, Adv.  
Mr. Lok Bhushan, Adv.

For Respondent (s) Mr. Arvind Verma, Adv.  
no.1 Mr. Rajan Narain,Adv.  
Ms. Vandan Chugh, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

In view of the letter circulated these matters  
are adjourned for four weeks for filing counter.

.SP1

Hemalatha

(HK Bhatia)  
Court Master